

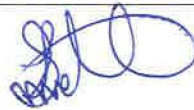
**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 30th April, 2020.

No. LJ(B). 53/93/587— In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within North Garo Hills District with immediate effect and until further orders:

Sl. No.	Name of the Officers	Designation
1.	Shri I.Z. Wreang	G.M. DCIC, Nonh Garo Hills Resubelpara
2.	Shri E. Massar	E.E., PWD (R), Resubelpara
3.	Shri R. Ch. Rabha	Divisional Soil & Water Conservation Officer, Resubelpara
4.	Dr. (Smt.) Walme K. Sangma	Animal Husbandry & Vety. Officer, Resubelpara
5.	Dr. (Smt.) June Merry D. Shira	Animal Husbandry & Vety. Officer, E.O. Resubelpara Dev. Block
6.	Smt. Vivela D. Shira	Asst. Soil Conservation Officer, Resubelpara
7.	Shri Marley Cheang Ch. Marak	Tourist Officer, Resubelpara
8.	Smt. Norimchi A Sangma	Child Dev. Project Officer (CDPO), Resubelpara
9.	Dr. (Shri) Bonti Momin	Animal Husbandry & Vety. Officer, E.O., Kharkutta Dev. Block
10.	Shri Silang Marak	Asst. Engineer PWD (R) Officer, Resubelpara
11.	Shri Ratish Rabha	District Handloom Officer, Resubelpara
12.	Smt. Julian Bilchame	Executive Officer, Municipal Board, Resubelpara.



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.


Memo. No. LJ(B). 53/93/587-A

Dated Shillong the 30th April, 2020

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, North Garo Hills District, Resubelpara with reference to letter No.NGHD/Judl/Misc/2020/103 Dtd. 29th April, 2020.
3. Personnel & A.R. (A) Department.
4. ~~The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.~~

By orders, etc.



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.